

(2023) 11 AP CK 0010

Andhra Pradesh High Court - Amaravati

Case No: Criminal Petition No. 521 Of 2018

Bonthu Durga Vasu & Others

APPELLANT

Vs

State Of A.P. & Others

RESPONDENT

Date of Decision: Nov. 16, 2023

Hon'ble Judges: Tarlada Rajasekhar Rao, J

Bench: Single Bench

Advocate: S R Sanku, Kaviti Murali Krishna, P Durga Prasad

Final Decision: Dismissed

Judgement